

CT NO. 24/19
(ECIR/HQ/13/2017 DATED 17.08.2017)
Directorate of Enforcement
Versus
Deepak Talwar and Ors

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

04.08.2020

Present Online:

Sh.Nitesh Rana, Ld. Spl. PP for ED.
Sh. Tanvir Ahmed Mir, Ld. Counsel for accused Deepak Talwar.
Sh. Manu Sharma, Ld. Counsel for accused Aditya Talwar.
Sh. Vishal Gosan, Ld. Counsel for accused Devender Singh Dogra.
Sh. Kshitij Kumar, Ld. Counsel for accused Yasmin Kapoor.
Accused Deepak Talwar and Yasmeen Kapoor.

Exemption applications have been filed on behalf of accused Aditya Talwar and Davinder Singh Dogra. Both are exempted for today only for the reasons stated in the applications.

Ld. Prosecutor submits that compliance of section 207 Cr. PC in respect of the accused other than 7&8 be ensured.

Mr. Mir says that he has not been able to go through the documents and scrutinize them and therefore a date be fixed for scrutiny of documents.

All the accused except accused no. 7 and 8, who have not been served as yet, shall scrutinize the documents supplied to them and file appropriate application u/s 207 Cr. PC in case of any deficiency at least 10 days in advance.

The matter is already fixed for 07.12.2020 for service of accused no.7 and 8.

Mr. Rana says that one date be fixed for compliance of section 207 Cr.PC in between as huge number of documents are involved.

Since, it is not clear when the courts will resume physical hearings, if a date is fixed for compliance of section 207 Cr. PC and any deficiency is pointed out by any accused in the documents supplied, physical supply of such documents shall not be possible.

The matter as of now is being fixed for 07.12.2020. However, if in between any urgency is pointed out or the court resumes physical hearing notices may be issued to the parties for such purpose.

Re-notify the matter on 07.12.2020.



Anuradha Shukla Bhardwaj,
Ld. CBI Judge 21 / RADC
04.08.2020